

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P. (S) No. 7248 of 2017

Mithilesh Kumar Dubey --- --- Petitioner  
Union of India and others --- --- Respondents

Versus

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CORAM: **Hon'ble Mr. Justice Aparesh Kumar Singh**  
**Hon'ble Mrs. Justice Anubha Rawat Choudhary**  
Through: Video Conferencing

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For the Petitioner: Mr. Abhay Kr. Mishra, Advocate

For the Railways: Mr. Gautam Rakesh, Advocate

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05/09.09.2020 Mr. Abhay Kumar Mishra for the petitioner and Mr. Gautam Rakesh for the Railways are present through Video Conferencing.

2. Learned counsel for the petitioner prays and is allowed two weeks' time to remove the following surviving defects.

i. C.F.S of Rs. 230/- is wanting.

ii. Some parts of page no. 29 and 30 are not readable. Fresh copy may be given for comparison purpose.

iii. Page no. 31 is faint. Fresh or T/C may be given.

(Aparesh Kumar Singh, J)

(Anubha Rawat Choudhary, J)

Ranjeet/